

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 119 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2020

Name of the Company: Aries Industries
V/s
Sai Bandhan Infinum Pvt Ltd

Section: Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Tirth Nayak a.w. Learned Counsel Mr. Ankit Talsania appeared for the Operational Creditor

Vide order dated 16.06.2020, this matter has already been disposed of as withdrawn.

The matter stands disposed of.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 19th day of August, 2020.